## INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

## 17th ADVANCED WORKSHOP ON

Case Study of Resolution of JEKPL Private Limited and Monnet Ispat & Energy Limited (MIEL)

## 23<sup>rd</sup> August, 2022 Tuesday

## Mode - Online

Time	Sessions	Resource Person
10.45 – 11.00	Registration	
11:00 - 11:30	Ŭ .	Mr. Rajesh Kumar Gupta, CGM IBBI
11:30 – 13:30	Case Study of CIRP of Monnet Ispat & Energy Limited (MIEL):  • Managing Insolvency Resolution Process;  • Managing CD as Going Concern; and  • Jurisprudence  • Other issues – Cross Border Insolvency, Interim Finance, etc.	Mr. Sumit Binani, IP
13:30 - 14.30	Break	
14:30 – 16:30	<ul> <li>Case Study of CIRP of JEKPL Private Limited:         <ul> <li>Managing Insolvency Resolution Process;</li> <li>Managing CD as Going Concern; and</li> <li>Jurisprudence</li> <li>Other issues – Avoidance Transactions; Interim Finance, etc.</li> </ul> </li> </ul>	Mr. Bhuvan Madan, IP
16:30 – 16:45	Concluding Remarks and Vote of Thanks	

For any further information/clarification, please write to – workshop.ip@ibbi.gov.in